

02

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD

DATED : ALLAHABAD THIS THE th DAY OF JANUARY, 1996.

CIVIL MISC. APPLICATION NO. 2944 OF 1995

In

ORIGINAL APPLICATION NO. 1282 OF 1995.

Hon'ble Mr T.L.Verma, Member-J

Hon'ble Mr D.S.Baweja, Member-A.

1. Halim Khan Mansoori aged about 26 years
S/o Shri Dilawar Khan Mansoori R/o Vill.
& Post Khailar, Distt- Jhansi
2. Nand Kishore aged about 22 years
S/o Shri Ram Dayal, R/o 110, Nanakganj,
Sipri Bazar, Jhansi.
3. Mustaq Ahmed Khan aged about 19 years
S/o Shri Mazid Khan, R/o Mohalla
Kachhiyana, Puliya No.9,
Pani Ki Tanki,
Jhansi.
4. Om Prakash aged about 20 years
S/o Shri Brij Kishore, R/o 276,
Etwariganj, Jhansi.
5. Ashok Kumar aged about 24 years
S/o Shri Chunni Lal R/o 126,
School Pura, Prem Nagar, Jhansi.
6. Devendra Gaur aged about 22 years
S/o Late Shri Ram Gaur, R/o 199/1,
Baragaon Gate Under, Jhansi.
7. Sattar Khan aged about 22 years
S/o Shri Mohd. Khan, R/o 137,
Chamanganj, Tandon Road, Sipri Bazar,
Jhansi.

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Sipri Bazar, Behind Chitra Talkies,

03

8. Dinesh Kumar Shakya aged about 22 years S/o Shri Babu Lal R/o Mahaviranpura, Nagra, Jhansi.
9. Dinesh Saini aged about 22 years S/o Shri R.S.Saini, R/o 428/14, Masihaganj, Jhansi.
10. Gauri Shanker aged about 21 years S/o Shri Ayodhya, R/o 138, Singalpura, Sipri Bazar, Jhansi.
11. Sunil Kumar aged about 21 years S/o Shri Sukh Nandan, R/o 90, Madakkhana, Near Bipin Bihari Inter College, Jhansi.
12. Anant Ram aged about 25 years S/o Shri Hardass, R/o 257/7A, Near Rame Chere Baba Mandir, Nandanpura, Jhansi.
13. Ajay Kumar aged about 18 years S/o Late Shri Ajuddi R/o 257/7A, near Ram Chere Baba Mandir, Nandanpura, Jhansi.
14. Karan Singh aged about 20 years S/o Late Shri Yad Ram, R/o 13/7, Naya Kachhiyana, Puliya No. 9, Near Police Station, Jhansi.
15. Mohd. Abid aged about 22 years S/o Shri Mohd. Idris R/o 12, Baba Kunwa, Puliya No.9, Middle Maszid, Jhansi.
16. Ismail Khan aged about 25 years S/o Shri Basarat Khan, R/o Mauni Baba, House No.151, Near Bipin Bihari Inter College, Jhansi.
17. Raghvendra Agnihotri aged about 24 years S/o Shri Kailash Narain Agnihotri, R/o 63, Abbottganj, Sipri Bazar, Behind Chitra Talkies,

Jhansi.

18. Sheikh Anis Mohd., aged about 26 years S/o Shri Sheikh Mustafa R/o Vill. Pachaura, P.O. Ranipur, Distt. Jhansi.
19. Uma Shanker aged about 23 years S/o Shri Ghan Shyam Das R/o 44, Chhoti Maszid, Puliya No.9, Jhansi.
20. Shailendra Singh Rajautia aged about 27 years S/o Shri Chhotey Lal Rajautia, R/o 24, Nayapura, Puliya No.9, Jhansi.
21. Jawed Hussain aged about 24 years S/o Shri Abid Hussain, R/o 24, Sunyana, Puliya No.9, Jhansi.
22. Rajendra Kumar aged about 25 years S/o Shri Ganga Ram R/o 706/2-B-1, Nai Basti, Near Jr. High School, Khajoor Bagh, Jhansi.
23. Nirmal Singh Chauhan, aged about 18 years S/o Shri Narendra Singh Chauhan, R/o 65, Billeswar, Garhiya Phatak, Jhansi.
24. Bhagirath Kushwaha aged about 22 years S/o Shri Ladale Prasad R/o Vill. Santpura, P.O. Sakrar, Distt- Jhansi.
25. Gayyar Ahmed Khan aged about 23 years S/o Shri Gafoor Khan, R/o 288, Pench, Sipri Bazar, Jhansi.
26. Mohd. parwez aged about 25 years S/o Shri Imam Bux R/o Railway Qtr. No. RB-II/626-D, Rani Laxmi Nagar, Jhansi.

27. Mohd. Ayub Khan aged about 24 years
S/o Shri Babu Khan R/o 29,
Mahabiya, Paliya No.9, Jhansi.
28. Jabbar Ali aged about 19 years
S/o Shri Habib Ali, R/o 30,
Mahabiya, Paliya No.9, Jhansi.
29. Jagdish Prasad aged about 21 years
S/o Late Shri Munna Lal R/o C/o
Shri Sunil Singh, Near Ban Chere
Baba Manfir, Mandanpura,
Jhansi.
30. Km. Sucha Pandey aged about 22
years D/o Shri A.M. Pandey R/o
163/3, Heerapur, Nagra, Jhansi.
31. Mohd. Shamim aged about 18 years
S/o Shri Mohd. Ismail, R/o 202
Hazriyana, Bach Gann Gate, Near
Maszid, Jhansi.
32. Rajesh Kumar Sharma aged about
27 years S/o Shri Puran Chandra Sharma
R/o 3/282, Bui Ki Mandi, Agra.
33. Brijendra Kumar aged about 25 years
S/o Shri Kachaiya, R/o 103, Nankaganj,
Sipri Bazar, Jhansi.
34. Km. Neeloo Shukla aged about 21 years
D/o Shri Vishnu Kant Shukla,
R/o 372/9, Civil Lines, Gwalior Road,
Jhansi.
35. Jiril Alexander aged about 22 years
S/o Shri Richard Alexander,
R/o 29, Paliya No. 9, Mahalla
Allahabad, Tola, Jhansi.
36. Vinod Kumar Raiwar aged about
23 years S/o Shri Gopal Das, R/o 638,
Mandanpura, Near Kundpatha,
Yadav Flour Mill, Jhansi.

06

37. Hemant Kumar aged about 21 years
S/o Shri Tulsi Das R/o 76,
Idgah, Puliya No. 9,
Jhansi.
38. Habeeb Ahmed aged about 28 years
S/o Shri Shabbir Ahmed R/o 34,
Jeevanpura, Nagra, Jhansi.
39. Jamuna Prasad aged about 25
Years S/o Shri Ram Bachan,
R/o Isai Tola, Devi Das Ka Darra,
House No: 474, Nagra,
Jhansi.
40. Gopal Krishna aged about 22
years S/o Shri Laxmi Narain
R/o 76, Inside Syer Gate,
Jhansi.

..... Petitioners

(By Advocate Shri Rakesh Verma)

Versus

1. Union of India through General Manager,
Central Railway,
Bombay V.T.
2. The Divisional Railway Manager,
Central Railway, Jhansi.

..... Respondents.

ORDER (Oral)

(By Hon'ble Mr T.L.Verma, Member-J)

Heard Sri Rakesh Verma, learned counsel for the
applicants.

contd. on page 2/-----

07

6-

2. The case of the petitioners ⁴are that they are the children of Railway Employes who did not participate in the Railway Strike of 1974 and were assured certain concessions including special consideration in respect of the children for appointment in the Railway. The petitioners contend that after attaining the majority they have applied for being granted concession of appointment under the Railway, but, the same has not been considered so far.

3. The learned counsel for the applicant has drawn our attention to representation dated 6.2.1995 which has been submitted by the applicants to the Divisional Railway Manager, Central Railway Jhansi in this regard.

4. We are of the view that at this stage, it will be sufficient to give a direction to the respondents that the said representation dated 6.2.1995 submitted by the applicants be considered and disposed of by a reasoned and speaking order within a period of 3 months from the date of communication of this order. The petition is disposed of at the admission stage with the above direction. There will be no order as to costs.

S. B. Singh
Member - A

J. K. Singh
Member - J

Pandey/-